

Central Information Commission

**Appeal No. 66/IC(A)/2006
F.No.CIC/MA/A/2006/00050**

Dated, the 19th June, 2006

Name of the Appellant : Shri Prem Parkash Kumar, E-117, Saimahal CHS Ltd., Sainagar, Palghar (W), Distt. Thane-401404 (Maharashtra).

Name of the Public Authority : National Fertilizers Ltd., Gohana Road, Panipat-132106, Haryana.

DECISION

The appellant has filed a complaint u/s 18(1)(f) against the non-communication of decision on his appeal filed before the appellate authority.

The appellant, a former employee of the public authority, has sought information through his two separate applications relating to the details of salaries, pay slips, leave details, etc.. The list of information sought is about 50. The CPIO has provided all the information, as available on record. Some records being old, over five years, are not available in the form required by the appellant. Since he was not satisfied with the response of CPIO, he filed his first appeal, which was responded under the signature of the CPIO.

A hearing was held on 16.6.2006. The CPIO along with his two other colleagues represented the public authority. The appellant was however absent. The CPIO mentioned that the appellant had filed his 1st appeal which was examined by the appellate authority. The decision of the appellate authority was communicated by the CPIO, which gave the impression that appellate authority did not dispose of the matter. Hence, he has complained to the Commission.

The CPIO also stated that information sought has been provided, except those information which, being more than five year old like salary slip, have been destroyed as per the policy in vogue. He also mentioned that the appellant was an employee of the respondent and he opted for VRS. There is also a dispute pending before the court for adjudication on the matter of settlement of dues. All the required papers have already been submitted to the court. The CPIO assured that, in future, decision of appellate authority would be communicated by him only.

The complaint is accordingly disposed of.

Sd/-
(Dr. O.P. Kejariwal)
Information Commissioner

Sd/-
(Prof. M.M. Ansari)
Information Commissioner

Authenticated true copy :

(L.C. Singhi)
Additional Registrar

Cc:

1. Shri Prem Parkash Kumar, E-117, Saimahal CHS Ltd., Sainagar, Palghar (W), Distt. Thane-401404 (Maharashtra).
2. Shri Alok Verma, Public Information Officer, National Fertilizers Ltd., Gohana Road, Panipat-132106, Haryana.